

**THE HIGH COURT OF MEGHALAYA**  
**AT SHILLONG**

**NOTIFICATION**

**Dated Shillong 20<sup>th</sup> November, 2017**

**NO.HCM.II/123/2015/4283:** The High Court of Meghalaya is pleased to declare the following days to be observed as holidays during the year 2018 in respect of all Subordinate Criminal Courts.

Sl. No.	Holiday	Date	Day
1.	New Year's Day	1 <sup>st</sup> January	Monday
2.	Republic Day	26 <sup>th</sup> January	Friday
3.	Maha Shivaratri	13 <sup>th</sup> February	Tuesday
4.	Dol Jatra (Holi)	1 <sup>st</sup> March	Thursday
5.	Ram Navami	25 <sup>th</sup> March	Sunday
6.	Good Friday	30 <sup>th</sup> March	Friday
7.	Dr. Ambedkar's Birthday	14 <sup>th</sup> April	Saturday
8.	Shad Suk Mynsiem	Date to be notified	-
9.	Buddha Purnima	29 <sup>th</sup> May	Tuesday
10.	Id-ul-Fitr	16 <sup>th</sup> June	Saturday
11.	U Tirot Sing Day	17 <sup>th</sup> July	Tuesday
12.	Behdeinkhlam	Date to be notified	-
13.	Independence Day	15 <sup>th</sup> August	Wednesday
14.	Id-ul-Zuha	22 <sup>nd</sup> August	Wednesday
15.	Janmashtami	3 <sup>rd</sup> September	Monday
16.	Unitarian Day	18 <sup>th</sup> September	Tuesday
17.	Muharram	21 <sup>st</sup> September	Friday
18.	Mahatma Gandhi's Birthday	2 <sup>nd</sup> October	Tuesday
19.	Dussehra	19 October	Friday
20.	Deepawali Holidays	7 <sup>th</sup> & 8 <sup>th</sup> November	Wednesday & Thursday
21.	Nongkrem Dance	Date to be notified	-
22.	Wangala Dance	Date to be notified	-
23.	Milad-un-Nabi	21 <sup>st</sup> November	Wednesday
24.	Seng Kut Snem/ Guru Nanak Birthday	23 <sup>rd</sup> November	Friday
25.	Pa Togen N Sangma	12 <sup>th</sup> December	Wednesday
26.	Death Anniversary of U Soso Tham	18 <sup>th</sup> December	Tuesday
27.	Christmas Holidays	24 <sup>th</sup> to 27 <sup>th</sup> December	Monday to Thursday
28.	U Kiang Nongbah Day	30 <sup>th</sup> December	Saturday

**Note:-**


1. In addition to the aforesaid holiday all Courts shall remain closed on such as are observed as Local Holidays in Executive Offices and also on days which are observed as Public Holidays under Section 25 of the Negotiable Instrument Act, 1881 (XXV of 1881).
2. If any of the festival does not fall on the holiday notified above, necessary notification changing the date will be issued in due course of time.

  
**REGISTRAR GENERAL**



Copy to :-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice V.P. Vaish, High Court of Meghalaya, Shillong.
4. The PA to Registrar General, High Court of Meghalaya, Shillong.
5. The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Ampati.
6. The Director, Meghalaya State Judicial Academy, Shillong.
7. The Registrar, High Court of Meghalaya, Shillong.
8. The Registrar High Court of Meghalaya, Shillong.
9. The Deputy Registrar (Administration), High Court of Meghalaya, Shillong.
10. The Deputy Registrar (Infrastructure & Accounts), High Court of Meghalaya, Shillong.
11. The Assistant Registrar (Record), High Court of Meghalaya, Shillong.
12. The Assistant Registrar (Accounts), High Court of Meghalaya, Shillong.
13. The Chief Librarian, High Court of Meghalaya, Shillong.
14. The Chief Translator (I/c Procurement Section), High Court of Meghalaya, Shillong.
15. The Public Relations Officer, High Court of Meghalaya, Shillong.
16. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
17. The Superintendent (Judicial), High Court of Meghalaya, Shillong.
18. The PS to the Advocate General of Meghalaya, Shillong.
19. The President/Secretary, Meghalaya High Court Bar Association, Shillong.
20. The President/Secretary, Shillong Bar Association, Shillong.
21. Notice Board.
22. Office file.

  
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